

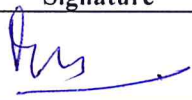
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAI SMY- MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 125/252/HDB/2017
NAME OF THE COMPANY	Read Abroad Consultants Private Ltd
NAME OF THE PETITIONER(S)	Read Abroad Consultants Private Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VANDANA MEHRA	MANAGING DIRECTOR	readabroad@gmail.com 9848529338	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mrs. Vandana Mehra, Managing Director for the petitioner company.
Registry is directed to issue notice to the ROC to submit his report.

Post the Case on 23.11.2017.



Member (Technical)



Member (Judicial)